COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 233 OF 2016 IN
DFR 1176 OF 2013

Dated: 16th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power (Holding) Co. Ltd. .... Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Shilpi Shah
Mr. Mohit Kumar Shah

Counsel for the Respondent(s) : -----

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 15.12.2016 after serving copy on the other side.

List the matter on ***20.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt